

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1176

Dated: 28/1/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the Courts detailed below under Demand No. 10, Major Head 2014-Adm. Of Justice, Sub Head 0495- High Court, object head "079-Stipend and Scholarship" for the year 2016-17 for relasing salary of the existing manpower engaged for e-Court Project.

S.No.	Name of the wing/Court	S.S.O @ 22500/-	S.O @ 13875/-	S.A. @ 8500/-	Months.	Amount (In Rs.)
1.	High Court wing, Sgr.	1	1	2	Dec. to Feb.	1,60,125=
2.	High Court wing, Jammu	1	1	1	Jan. to Feb.	89,750=
3.	Pr. D&S Judge, Jammu.	---	1	2	Dec. to Feb.	92,625=
4.	Pr. D&S Judge, Kathua.	---	1	1	Dec. to Feb.	67,125=
5.	Pr. D&S Judge, Reasi.	---	1	1	Dec. to Feb.	67,125=
6.	Pr. D&S Judge, Ramban.	---	1	1	Dec. to Feb.	67,125=
7.	Pr. D&S Judge, Kishtwar.	---	1	1	Dec. to Feb.	67,125=
8.	Pr. D&S Judge, Poonch.	---	---	2	Dec. to Feb.	51,000=
9.	Pr. D&S Judge, Rajouri.	---	1	2	Dec. to Feb.	92,625=
10.	Pr. D&S Judge, Bhaderwah.	---	1	2	Dec. to Feb.	92,625=
11.	Pr. D&S Judge, Udhampur.	---	1	2	Dec. to Feb.	92,625=
12.	Pr. D&S Judge, Samba.	---	1	1	Oct. to Feb.	56,375=
13.	Pr. D&S Judge, Srinagar.	---	1	2	Oct. to Feb.	1,54,375=
14.	Pr. D&S Judge, Budgam.	---	1	2	Oct. to Feb.	1,54,375=
15.	Pr. D&S Judge, Pulwama.	---	1	2	Oct. to Feb.	1,54,375=
16.	Pr. D&S Judge, Kulgam.	---	1	1	Oct. to Feb.	1,11,875=
17.	Pr. D&S Judge, Anantnag.	---	1	2	Oct. to Feb.	1,54,375=
18.	Pr. D&S Judge, Bandipora.	---	1	2	Oct. to Feb.	1,54,375=
19.	Pr. D&S Judge, Baramulla	---	1	2	Oct. to Feb.	1,54,375=
20.	Pr. D&S Judge, Kupwara.	---	1	2	Oct. to Feb.	1,54,375=
21.	Pr. D&S Judge, Ganderbal	---	1	2	Oct. to Feb.	1,54,375=
22.	Pr. D&S Judge, Shopian	---	1	2	Oct. to Feb.	1,54,375=
23.	Pr. D&S Judge, Leh.	---	1	---	Oct. to Feb.	69,375=
24.	Pr. D&S Judge, Kargil.	---	1	2	Oct. to Feb.	1,54,375=
					Total:-	27,12,750 =

By Order.

J. Sandeep
Deputy Registrar (Accts) 28/1/2017

No: 28798-843/AC Dated: 28/1/2017

Copy to the:-

- 1-2 Registrar Judicial, High Court wing, Jammu/ Srinagar.
- 3-24. Pr. D&S Judge, Jammu/Kathua/Reasi/Ramban/Kishtwar/Poonch/Rajouri/Bhaderwah/ Udhampur/Samba/ Reasi/Srinagar/Budgam/Pulwama/Kulgam/Anantnag/Bandipora/ Baramulla/Kupwara/Ganderbal/Shopian/Leh/Kargil
- 25 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 26 Try. Officer, Saddar Court Try.Srinagar.
- 27-46 Try Officer, Kathua/ Reasi/Ramban/Kishtwar/Poonch/Rajouri/Bhaderwah/Udhampur/Samba/ Budgam/Pulwama/Kulgam/Anantnag/Bandipora/Baramulla/Kupwara/Ganderbal/ Shopian/Leh/Kargil
- for information and n/a.
- 47. Order file.

He is for up-loading.
J. Sandeep

J. Sandeep
Deputy Registrar (Accts) 28/1/2017